

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. CPC 10 of 1998  
(OA 1208 of 1996)

Date of order : 31.7.09

Present: Hon'ble Mr.K.V.Sachidanandan, Vice-Chairman  
Hon'ble Mr.Champak Chatterji, Administrative Member

KSHITI BHUSAN MOITRA

VS

S. RAMANATHAN (ER)

For the applicants : None

For the respondents : Mr.P.K.Arora, counsel

O R D E R (ORAL)

Mr.K.V.Sachidanandan, VC

This CPC is filed for non-payment of HRA as directed by this Tribunal in OA 1208/96. This Court has passed an order directing the respondents to pay Rs.12000/- to the applicant towards DCRG. The matter was taken up before the Hon'ble High Court in WPCT No.400/97 wherein the High Court directed to release the said amount. The ld. Counsel for the alleged contemners submitted that the said amount is paid and the CPC has become infructuous.

2. Recording the said submission the CPC will not stand on its legs and is to be dropped.
3. Therefore the CPC is dropped. No order as to costs.

  
MEMBER (A)

  
VICE-CHAIRMAN